

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

**NOTIFICATION NO. 57 (RE-2007)/2004-2009
NEW DELHI, THE 21st NOVEMBER, 2007**

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 1.3 and Para 2.1 of the Foreign Trade Policy, 2004-2009, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import items, 2004-2009 as amended, from time to time :

2. With immediate effect, entry at Sl. No.48 in Chapter 12 under Schedule 2 of ITC(HS) is amended as follows :-

Sl. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
48	1202 10 00	Kg	Groundnuts (Peanuts)	Free	(a) Export to EU permitted subject to Compulsory registration of contracts with APEDA, alongwith controlled Aflatoxin level certificate given by agencies/laboratories nominated by APEDA; (b) Exports to Russian Federation permitted subject to

					preshipment quality certification issued by Sri Ram Institute for Industrial Research or any other agency as may be notified from time to time.
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3. With immediate effect, the following new entry shall be inserted after entry at Sl. No.48 in Chapter 12 under Schedule 2 of ITC(HS) :-

Sl. No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Nature of Restriction
48A	1202 10 10	Kg	Groundnut (of Seed Quality)	Free	Exports to Russian Federation permitted subject to preshipment quality certification issued by Sri Ram
	1202 10 19	Kg	Groundnut (Other)		

	1202 10 91	Kg	Groundnut (Other of Seed Quality)		Institute for Industrial Research or any other agency as may be notified from time to time.
	1202 10 99	Kg	Groundnut (Other)		
	1202 20 10	Kg	Groundnut (Kernels, H.P.S.)		
	1202 20 90	Kg.	Groundnut (Other)		
48B	1207 40 10	Kg	Seasame Seeds	Free	Exports to Russian Federation permitted subject to preshipment quality certification issued by Sri Ram Institute for Industrial Research or any other agency as may be notified

					from time to time.
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4. This issues in Public Interest.

(R.S. GUJRAL)
 Director General of Foreign Trade
 And Ex-Officio Additional Secretary to the Govt. of India

(Issued from F.No.01/91/180/923/AM’08/PC-III)

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